

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI





(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1/2015  
NAME OF THE TRANSFEROR : UNION OF INDIA  
NAME OF THE TRANSFERRE : FINANCIAL TECHNOLOGIES INDIA PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- 1] G. Rajagopalan - Addl. Sdlt. General - Petitioner.  
Snr. Adv
2. B. Dhanasey & DR. D. S. Menon - Counsel Asst. ASG - 
3. Mr. Sm. M. K. Srinivasan Senior Adv for  
Nasreddinulla  
Edward James  
Mahit Advaita  
Cyril Amarchand Mangaldas  
Counsel for R21,  
R5-12, 15-18,  
22 
4. Menon, Karthik, Nubendy Neelikutu - Counsel for R29 -   
Advocates - Rep by B. Vasanthan
5. S. SANKARANARAYANAR  
(SR. ADV)  
FOR. P. RAJ KUMAR JAGARU  
RAJAN A  
COUNSEL FOR  
SHAREHOLDERS  
ASSOCIATION  
(INTERVENOR) 
6. VINOD KUMAR  
Counsel for R2-4, R19-21  
for Vinod Kumar  
Srinivasan  
Adv
7. Naveen Kumar Murthi  
R23-28, R10  
Counsel for Applicant in  
CA No. 75/2015  
m. naveen

**ORDER**

Counsels for both the parties are present. Counsel for R1 concluded the final submissions. Counsels for rest of the Respondents prayed for time for making final submissions. Put up on **10.11.2017 at 10.30 A.M.**

-sdr  
**MEMBER (TECHNICAL)**  
ghk

-sdr  
**MEMBER (JUDICIAL)**